

To,

Date: 13.12.2024

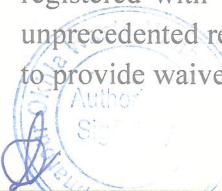
The Secretary,
Central Electricity Regulatory Commission
6th, 7th & 8th Floors, Tower B, World Trade Centre,
Nauroji Nagar, New Delhi- 110029

Dear Sir,

Subject: Re: Draft Central Electricity Regulatory Commission (Terms and Conditions for Purchase and Sale of Carbon Credit Certificates) Regulations, 2024

References: CERC Public Notice Dated 13.11.2024

1. We, M/s Timarpur-Okhla Waste Management Company Limited (**TOWMCL**) write to you with regard to the notification dated 13.11.2024 issued by the Hon'ble Central Electricity Regulatory Commission (**CERC/Commission**) to implement the Central Electricity Regulatory Commission (Terms and Conditions for Purchase and Sale of Carbon Credit Certificates) Regulations, 2024.
2. TOWMCL is a part of reputed PR Jindal Group of Companies (Part of the O.P Jindal Group) forayed into infrastructure sector in 2007 and incorporated Timarpur Okhla Waste Management Company Limited as a subsidiary of JITF Urban Infrastructure Limited (JUIL), JITF operates in the sectors such as municipal solid waste processing and power generation, water infrastructure, rail manufacturing, ship building, coastal and inland water transportation business, as municipal solid waste processing and power generation, water infrastructure, rail manufacturing, ship building, coastal and inland water transportation business.
3. TOWMCL operates state of the art electricity plant in New Delhi which converts municipal solid waste into clean energy. The plant capacity is 23 MW.
4. The primary aim of Waste to Energy plant is to manage waste disposal effectively while reducing landfill usage, thereby contributing to environmental protection. These facilities also support the goals of the Swachh Bharat Mission and the Namami Gange Mission by transforming waste into energy. Furthermore, the amount of energy produced from waste is relatively small and the technology is still in nascent stage.
5. Being a clean energy plants JUIL PoA (Program of Activities) and TOWMCL project is registered with UNFCCC under Clean Development Mechanism (CDM), however, due to unprecedented reasons the market has performed unexpectedly low. Therefore, it is requested to provide waiver in registration fee and seamless transition for TOWMCL projects and JUIL



Author
Signature

6. PoA (Program of Activities) registration on various Power exchanges as referred in CERC Notification dated 13.11.2024.

Therefore, it is requested to issue directions with respect to WtE projects for waiver in registration fee and smooth transition.

Thanking You!

Yours Sincerely,



A handwritten signature in blue ink is written over a circular blue stamp. The stamp contains the text "Timarpur Okhla Waste Management Company Limited" around the perimeter and "Authorized Signatory" in the center.

For and on Behalf of Timarpur Okhla Waste Management Company Limited
Authorized Signatory